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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 1748-1773 /Genl./HCS/2025

Dated, Delhi the 09 / 01 / 25

Copy of the letter bearing No. 280-293/R.R.(Sessions)/South/Saket/2024 dated 01.01.2025 bearing diary no. 128/G dated 09.01.2025 along with enclosure as Mark 'A' received from Addl. Sessions Judge (SFTC)/Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi is being circulated with regard to pendency of Appeal/Revision (if any), in respect to the abovesaid letter dated 04.01.2025 and send the abovementioned information/reports directly at the email id id@delhi.nic.in within 15 days.

- (A) All the Sessions Courts/Appellate Courts (record of 410 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year-2012 as (Mark- 'A') (w.e.f. 16.12.2024 to 24.12.2024), Central District, Tis Hazari Courts, Delhi.
- (B) Branch-In-Charge, Facilitation centre, Central, Tis Hazari Courts, Delhi.
- (C) Branch-In-Charge, Record Room (Criminal/Sessions), Central District, Tis Hazari Courts, Delhi whether there is any appeal/revision pending before the Appellate/Sessions Courts in respect of appeal files have been consigned in Record Room (Criminal/Sessions).
- (D) AO (Judl.)/Branch In-charge, Bail/Filing Section, Central District, THC, Delhi.
- (E) Ahlmad (Bail matters) to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- (F) The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.

(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

Encls. As above

No. 1774 /Genl./HCS/2025

Dated, Delhi the _____ / _____ / _____

Copy to :-

- 1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.

Seen
w/ website

Officer in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

SUNIL KUMAR SHARMA
CHAIRMAN
IT
COURT

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

R.L. Gant

No. 280-293/R.R (Sessions)/South/Saket/2024

Dated: 4/1/25

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 410 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2012 in Record Room (Sessions), South District, identified during the
period w.e.f. 16.12.24 to 24.12.2024, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.



							MARK 'A'
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	R0182022012	CA NO 46/12	ANIL KUMAR VS STATE	14.09.2012	DISPOSED OFF	1602/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
2.	NA	CA NO 63/12	TUNTUNIYA VS STATE	29.09.2012	DISPOSED OFF	1611/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
3.	NA	CA NO 66/12	PREMNATH VS STATE	29.09.2012	DISPOSED OFF	1612/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
4.	NA	CA NO 64/12	NAGENDER THAKUR VS STATE	29.09.2012	ALLOWED	1613/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
5.	NA	CA NO 65/12	MD. BASID VS STATE	29.09.2012	DISPOSED	1614/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
6.	NA	CR NO 49/12	MS. RAJJO VS M/S CEILING IMPLEX PVT. LTD	01.10.2012	DISMISSED	1615/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
7.	NA	CA NO 69/12	RAVINATH VS STATE	16.10.2012	ALLOWED	1616/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
8.	NA	CA NO 69/12	PARDESHI VS STATE	16.10.2012	ALLOWED	1617/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
9.	R0196282012	CR NO 37/12	SYED NIZAM VS NAFED ETC	15.09.2012	DISMISSED	1603/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
10.	R0218102012	CA NO 61/12	PHOOL SINGH VS STATE	17.09.2012	ALLOWED	1604/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
11.	R0212452012	CA NO 55/12	DHARAMBIR VS STATE	17.09.2012	ALLOWED	1605/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
12.	R0212442012	CA NO 56/12	DEWAN VS STATE	17.09.2012	ALLOWED	1606/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
13.	R0218082012	CA NO 60/12	DIWARI VS STATE	17.09.2012	ALLOWED	1607/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
14.	NA	CA NO 57/12	KAILASHI VS STATE	18.09.2012	DISPOSED OFF	1608/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
15.	R0214222012	CA NO 59/12	DEEPAK VS STATE	27.09.2012	ALLOWED	1609/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST

16.	R0214212012	CA NO 58/12	KAMRUDDIN VS STATE	27.09.2012	ALLOWED	1610/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
17.	NA	CA NO 67/12	REETA VS STATE	16.10.2012	ALLOWED	1618/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
18.	NA	CR NO 48/12	PRAYAG PANDEY VS STATE	16.10.2012	DISMISSED	1619/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
19.	R00120992012	CR NO 23/12	SHIV CHARAN VS FARZANA	17.10.2012	DISPOSED OFF	1620/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
20.	R0222492012	CR NO 48/12	DAYANAND YADAV VS STATE	17.10.2012	DISPOSED OFF	1621/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
21.	NA	CA NO 75/12	MADHU BALA VS STATE	18.10.2012	ALLOWED	1622/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
22.	NA	CA NO 76/12	RADHIKA VS STATE	18.10.2012	ALLOWED	1623/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
23.	NA	CA NO 77/12	RASULA VS STATE	18.10.2012	ALLOWED	1624/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
24.	NA	CA NO 74/12	NISHA VS STATE	18.10.2012	ALLOWED	1625/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
25.	NA	CR NO 50/12	DEBBA IKRAM VS STATE	25.10.2012	DISMISSED	1626/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
26.	NA	CR NO 20/12	KUSUM LATA SAINI VS VISHNU SHARMA	30.10.2012	DISMISSED	1627/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
27.	NA	CA NO 78/12	BABU LAL VS STATE	30.10.2012	ALLOWED	1628/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
28.	R0195052012	CA NO 50/12	MOHID ALI VS SHRI PRADEEP KUMAR	29.09.2012	ALLOWED	1629/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
29.	R0315292011	CA NO 29/11	JAI PAL VS STATE	23.08.2012	DISMISSED	1630/F/2012	SH. RAJENDER KUMAR SHASTRI/ASJ/SOUTH EAST
30.	R0221532012	CR NO 286/12	DEEPAK MALHOTRA VS STATE	06.09.2012	DISPOSED OFF	1631/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
31.	R0222642012	CR NO 287/12	GROMAX INFORNET LTD VS M/S M. INTERGRAPH SYSTEMS PVT LTD	07.09.2012	DISPOSED OFF	1632/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
32.	R0310742011	CA NO 154/11	SH. SHIV RAJ KR. GUPTA VS STATE	10.09.2012	DISPOSED OFF	1633/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

33	R0222952012	CR NO 289/12	M/S FLOW & FAUCETS CO. VS M/S B& R HOME SOLUTIONS	10.09.2012	DISPOSED OFF	1634/F/2012	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
34	R0208652012	CR NO 281/12	CHOUDHRY BALBIR SINGH VS SMT. ANITA	14.09.2012	DISPOSED OFF	1635/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
35	R0192222011	CA NO 87/11	STATE VS AMEER MIAN & ANR	17.09.2012	DISMISSED	1636/F/2012	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
36	R0232762012	CR NO 293/12	SAMIAH INTERNATIONAL BUILDERS PVT LTD VS MAZHAR AHMED	18.09.2012	DISPOSED OFF	1637/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
37	R0252772012	CR NO 294/12	SAMIAH INTERNATIONAL BUILDERS PVT LTD VS MAZHAR AHMED	18.09.2012	DISPOSED OFF	1638/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
38	R0234012012	CR NO 295/12	MADHU SUDAN VS STATE	19.09.2012	DISPOSED OFF	1639/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
39	R0222152012	CA NO 149/12	SH. YOGESH @ YOGENDER VS STATE	21.09.2012	DISPOSED OFF	1640/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
40	R0238882012	TP(CRL) NO 26/12	STATE VS AVDESH	24.09.2012	DISPOSED OFF	1641/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
41	R0186492012	CA NO 128/12	RADHEY SHYAM VS METHLESH KUMARI	28.09.2012	DISPOSED OFF	1642/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
42	R0005262012	CA NO 01/12	MOU SOOD VS RAHUL SOOD	08.02.2012	DISMISSED	1643/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
43	R0294862011	CA NO 43/11	MOU SOOD VS RAHUL SOOD	08.02.2012	DISMISSED	1644/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
44	R0237882011	CA NO 36/11	PRAKASH CHAND RANA VS STATE	02.03.2012	DISMISSED	1645/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
45	R0320552011	CR NO 85/12	NISHA PRIYA BHAITA VS S.K GOEL	06.03.2012	DISMISSED	1646/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
46	R0044162012	CR NO 20/12	AMARPREET SINGH VS STATE	17.03.2012	DISMISSED	1648/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
47	R0040032012	CR NO 17/12	VIVEK CHOPRA VS STATE	17.03.2012	DISMISSED	1649/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
48	R0217802011	CR NO 55/11	GURDIAL SINGH VS CHARDIKALA TRUST	20.03.2012	ALLOWED	1650/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

49.	R0257232012	CA NO 39/11	GAURAV KASHYAP VS STATE	24.03.2012	SET ASIDE	1651/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
50.	R0055282012	CR NO 21/12	STATE VS OM PRAKASH	20.03.2012	DISMISSED	1652/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
51.	R0066222012	CA NO 07/12	GOVIND MANI VS NAVEEN ANSAL	26.03.2012	WITHDRAW	1653/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
52.	R0077532012	CR NO 23/12	MANOJ VS STATE	11.04.2012	DISMISSED	1655/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
53.	R0078722012	CR NO 19/12	STATE VS RAJIV SHANKAR	11.04.2012	DISMISSED	1656/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
54.	R0030392012	CR NO 15/12	SANJAY CHAKROBORTY VS STATE	12.03.2012	DISPOSED OFF	1647/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
55.	R0072612012	CA NO 08/12	GOPI CHAND VS STATE	18.04.2012	SET ASIDE	1657/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
56.	R0054992010	CR NO 12/10	RAM PRAKASH AGARWAL VS STATE	29.09.2010	ALLOWED	1658/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
57.	R04097752010	CR NO 56/10	MANOJ KUMAR SISODIYA VS STATE	21.12.2010	ALLOWED	1659/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
58.	R0409742010	CR NO 55/10	MANOJ KUMAR VS STATE	27.04.2012	ALLOWED	1660/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
59.	R0055042010	CR NO 11/10	RAM PRAKASH AGARWAL VS STATE	27.04.2012	ALLOWED	1661/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
60.	R0419872009	CR NO 13/09/10	AMIT BHATNAGAR VS STATE	27.04.2012	ALLOWED	1662/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
61.	R0132592011	CA NO 25/11	PROMILA SHARMA VS STATE	27.04.2012	DISMISSED	1663/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
62.	R0132602011	CA NO 26/11	SURAJ SHARMA VS STATE	27.04.2012	DISMISSED	1664/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
63.	NA	CR NO 16/12	SUNIL ARORA VS STATE	30.04.2012	DISMISSED	1665/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
64.	R0096452012	CA NO 11/12	SRI KISHAN VS SUNDER LAL GUPTA	30.04.2012	DISMISSED	1666/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
65.	R0013212012	CR NO 08/12	T.K ABDULLAH VS STATE	01.05.2012	SET ASIDE	1667/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-

66.	R0032512012	CR NO 14/12	T K ABDULLAH VS STATE	01.05.2012	SET ASIDE	1668/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
67.	R0080622012	CA NO 09/12	SANGEETA RANI VS STATE	20.05.2012	SET ASIDE	1669/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
68.	R0130192012	CA NO 14/12	RAVI JETLY VS STATE	30.05.2012	DISMISSED	1670/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
69.	R0131822012	CR NO 28/12	PUNTA TRIKHA VS VANDANA	30.05.2012	WITHDRAW	1671/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
70.	R0321412012	CR NO 30/12	ZULEYHA VS STATE	07.06.2012	ALLOWED	1672/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
71.	R0134862012	CA NO 29/12	STATE VS TAPESH KUMAR	08.06.2012	DISMISSED	1673/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
72.	R0321422012	CR NO 31/12	SUBHASH ARORA VS STATE	11.06.2012	DISMISSED	1674/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
73.	R0160532012	CR NO 34/12	SURENDER SINGH VS KAMAJIT Kaur	07.07.2012	DISMISSED	1675/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
74.	R0160542012	CR NO 35/12	TEJENDER KAUR VS KAMAJIT Kaur	07.07.2012	DISMISSED	1676/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
75.	R0302942011	CR NO 70/11	COL. AVTAR SINGH VS STATE	11.07.2012	DISMISSED	1677/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
76.	R0134852012	CA NO 15/12	RAMESH KUMAR VS STATE	17.07.2012	DISMISSED	1678/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
77.	R016062012	CA NO 19/12	TEJENDER KAUR VS KAMAJIT Kaur	07.07.2012	DISMISSED	1679/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
78.	R0182602012	CR NO 39/12	AXIS CHITS P. LTD VS STATE	27.07.2012	WITHDRAW	1680/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
79.	R0183332012	CA NO 22/12	KAMLESH VS STATE	28.07.2012	DISMISSED	1681/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
80.	R0183552012	CA NO 21/12	RAJIV SUBRAMANIAM VS STATE	28.07.2012	DISMISSED	1682/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
81.	R0139732012	CR NO 33/12	REGHU M.K VS STATE	30.07.2012	ALLOWED	1683/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-
82.	R0148902012	CA NO 18/12	MUKESH KUMAR VS STATE	07.08.2012	ALLOWED	1684/F/2012	SH.ATUL KUMAR GARG /ASJ/SOUTH-

83.	R0190432012	CA NO 23/12	DURGESH MISHRA VS YOGITA	08.08.2012	DISMISSED	1685/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
84.	R0141302012	CA NO 17/12	RAKESH TOOR VS YAMINI TOOR	02.07.2012	ALLOWED	1686/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
85.	R0161132012	CR NO 36/12	SOORIYA NARAYANAN VS MALLICK BROTHER	24.08.2012	SET ASIDE	1687/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
86.	R0139052012	CR NO 32/12	RAM PAL SINGH VS STATE	02.07.2012	DISMISSED	1689/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
87.	R0127402012	CA NO 12/12	VINOD MALIK VS ANITA MEHTA	06.09.2012	SET ASIDE	1690/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
88.	R0221142012	CR NO 46/12	SHARP TRAVEL VS COUNCIL OF SCINTIFIC	06.09.2012	DISMISSED	1691/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
89.	R0201642012	CR NO 44/12	VANDANA GOE; VS STATE	07.09.2012	DISMISSED	1692/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
90.	R0129492012	CR NO 41/11	AJAY CHAND VS TECHNO CONEPT	07.09.2012	DISMISSED	1693/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
91.	R0222122012	CA NO 46/12	YOGESH VS STATE	10.09.2012	ALLOWED	1694/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
92.	R0222972012	CR NO 48/12	PNB VS STATE	11.09.2012	ALLOWED	1695/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
93.	R0222222012	CR NO 43/12	SIAMSHUDDIN VS STATE	13.09.2012	DISMISSED	1696/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
94.	R0222982012	CA NO 27/12	USMAN KHAN VS STATE	28.09.2012	DISMISSED	1697/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
95.	R0215352012	CA NO 26/12	ARSUDDIN VS STATE	28.09.2012	DISMISSED	1698/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
96.	R018092012	CR NO 38/12	RAM PRAKASH VS D. N SRIVASTAVE	29.09.2012	DISMISSED	1699/F/2012	SH.ATUL KUMAR GARG /ASI/SOUTH-
97.	R0215382012	CA NO 147/12	RAJESH KUMAR SHARMA VS STATE	01.10.2012	DISPOSED OFF	1725/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
98.	R0187112012	CR NO 238/12	SUBHASH SINGH VS STATE	01.10.2012	DISMISSED	1726/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
99.	R0060902012	CA NO 64/12	DAYA RAM VS STATE	01.10.2012	ALLOWED	1727/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE

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100.	R006499/012	CA NO 67/12	DALIP KUMAR VS STATE	01.10.2012	ALLOWED	1728/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
101.	R0094222012	CA NO 87/12	GOVIND LAL VS PREM PRAKASH	01.10.2012	DISMISSED	1729/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
102.	NA	TP(CRL) NO 27/12	ASHWANI VS STATE	01.10.2012	DISPOSED OFF	1730/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
103.	R0186772012	CR 239/12	M/S CONTINENTAL SEEDS & CHEMICALS LTD	01.10.2012	ALLOWED	1731/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
104.	R0170432012	CR NO 218/12	SH. RAM DEV YADAV VS STATE	03.10.2012	DISPOSED OFF	1732/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
105.	R0165262012	CR NO 210/12	SMT. NEETA KUMAR VS STATE	03.10.2012	DISMISSED	1733/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
106.	R0162192012	CR NO 215/12	BATRA HENLAY CABLES & ORS VS M/S INDIA WIRE INDUSTRIES	03.10.2012	ALLOWED	1734/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
107.	R0178342012	CR NO 231/12	SUSHIL KUMAR WADHERA VS STATE	03.10.2012	DISMISSED	1735/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
108.	R0189892012	CR NO 244/12	SANJEEV KUMAR @ BITTOO VS STATE	03.10.2012	ALLOWED	1736/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
109.	R0190762012	CR NO 247/12	RAVINDER KUMAR VS STATE	03.10.2012	ALLOWED	1737/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
110.	R0251662012	CR NO 306/12	MOHINDER SINGH VS RAMESH	05.10.2012	DISPOSED OFF	1738/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
111.	R0205202012	CR NO 260/12	DEVA SINGH CHAUHAN @ DEVA VS STATE	05.10.2012	DISMISSED	1739/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
112.	R0222202012	CR NO 288/12	SUBHASH CHAND VS SMT. SUMITRA & ORS	05.10.2012	DISMISSED	1740/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
113.	R0173162012	CR NO 222/12	SH. VIKASH WADHAWAN VS DEV PRAKASH SHARMA	05.10.2012	ALLOWED	1741/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
114.	NA	CR NO 237/12	TARAKESHWAR SINGH VS STATE	05.10.2012	ALLOWED	1742/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
115.	R0251372012	TP(CRL) NO 28/12	STATE VS SWAMI VIKRAMANAND @ GAURANG SARKAR	05.10.2012	DISPOSED OFF	1743/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
116.	R0252662012	CR NO 309/12	MANOJ KAIN VS STATE	06.10.2012	DISPOSED OFF	1744/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

117.	R0252692012	CR NO 30B/12	DR. NARENDER SINGH VS GYATRI	06.10.2012	DISPOSED OFF	1745/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
118.	R0250792012	CA NO 156/12	VIKAS MEHTA VS STATE	08.10.2012	DISPOSED OFF	1746/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
119.	R0252802012	CR NO 311/12	SH. RAMAN KHANNA VS SH. RAJEEV KUMAR	08.10.2012	DISMISSED	1747/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
120.	R0252722012	CR NO 307/12	SH. SUNIL SETHI VS STATE	08.10.2012	DISMISSED	1748/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
121.	R0105272012	CA NO 90/12	SUNIL KUMAR SINGH VS STATE	08.10.2012	ALLOWED	1749/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
122.	R0195952012	CA NO 160/12	AMIT ARORA VS STATE	08.10.2012	DISPOSED OFF	1750/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
123.	R0199162012	CA NO 161/12	SUNIL KUMAR VS STATE	08.10.2012	DISPOSED OFF	1751/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
124.	R0205002012	CR NO 263/12	SACHIN RASTOGI VS STATE	09.10.2012	DISPOSED OFF	1752/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
125.	R0253372012	CR NO 312/12	FAKHRUDDIN KHAN VS STATE	09.10.2012	DISPOSED OFF	1753/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
126.	R0066212012	CA NO 69/12	SURAJ MANI VS STATE	09.10.2012	DISPOSED OFF	1754/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
127.	R0204992012	CR NO 261/12	ANAND LAYAGI VS STATE	09.10.2012	ALLOWED	1756/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
128.	R0174072012	CA NO 122/12	STATE VS ARJUN	09.10.2012	ALLOWED	1757/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
129.	R0254532012	CA NO 163/12	ARJUN VS STATE	09.10.2012	ALLOWED	1758/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
130.	R0254652012	CR NO 313/12	SUBHASH CHAND VS KAMLESH	09.10.2012	DISPOSED OFF	1759/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
131.	R0197242012	CR NO 251/12	RAKESH KUMAR VS STATE	10.10.2012	ALLOWED	1760/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
132.	R0058062012	CA NO 59/12	PAPPU VS STATE	10.10.2012	DISPOSED OFF	1761/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
133.	R0206852012	CR NO 265/12	M/S SWARUP GROUP OF INDUSTRIES VS N A F E D	11.10.2012	DISPOSED OFF	1762/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

134.	R0206892012	CR NO 266/12	M/S SWARUP GROUP OF INDUSTRIES VS N A F E D	11.10.2012	DISPOSED OFF	1763/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
135.	R0206882012	CR NO 267/12	M/S SWARUP GROUP OF INDUSTRIES VS N A F E D	11.10.2012	DISPOSED OFF	1764/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
136.	R0205152012	CR NO 268/12	M/S SWARUP GROUP OF INDUSTRIES VS N A F E D	11.10.2012	DISPOSED OFF	1765/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
137.	R0206792012	CR NO 269/12	M/S SWARUP GROUP OF INDUSTRIES VS N A F E D	11.10.2012	DISPOSED OFF	1766/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
138.	R0192172012	CR NO 248/12	RAJEEV AGGARWAL VS STATE	11.10.2012	DISMISSED	1767/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
139.	R0205942012	CR NO 272/12	DAL CHAND VS STATE	11.10.2012	DISPOSED OFF	1768/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
140.	R0189282012	CR NO 241/12	RATHI TMT SARIA PVT. LTD VS STATE	11.10.2012	ALLOWED	1769/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
141.	R0054052012	CR NO 90/12	HARI SINGH VS STATE	11.10.2012	DISPOSED OFF	1770/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
142.	R0226342012	CR NO 291/12	SH. ASHOK KUMAR SONI VS STATE	11.10.2012	DISPOSED OFF	1771/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
143.	R0252572012	CR NO 271/12	GYANENDR SINGH VS SH. SHAM LAL AGGARWAL	11.10.2012	DISPOSED OFF	1772/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
144.	R0206872012	CR NO 270/12	M/S SWARUP GROUP OF INDUSTRIES VS N A F E D	11.10.2012	DISPOSED OFF	1773/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
145.	R0256742012	CR NO 318/12	HARDEEP SINGH BEDI VS STATE	11.10.2012	DISPOSED OFF	1774/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
146.	R0256752012	CR NO 319/12	SHOBHA AGNIHOTRI VS STATE	11.10.2012	DISPOSED OFF	1775/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
147.	R0256662012	CA NO 165/12	DEEPAK SHARMA VS STATE	12.10.2012	DISMISSED	1776/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
148.	R0260272012	CR NO 325/12	M/S ATLANTIS INNOVATION VS CELESTIAL KNITS & FABS PVT. LTD	31.10.2012	ALLOWED	1814/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
149.	R0260292012	CR NO 326/12	M/S ATLANTIS INNOVATION VS CELESTIAL KNITS & FABS PVT. LTD	31.10.2012	ALLOWED	1815/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
150.	R0165352012	CR NO 216/12	PUNJAB NATIONAL BANK VS MRS. SOBHARANI PATHNAIK & ANR	31.10.2012	DISMISSED	1816/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

151.	R0272872012	CR NO 339/12	MAHINDER SINGH VS L V KUMAR	31.10.2012	DISMISSED	1817/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
152.	R0235102012	CR NO 296/12	SUNIL KUMAR JHA VS STATE	16.10.2012	ALLOWED	1818/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
153.	R0075962012	CA NO 75/12	MUKESH SHARMA VS STATE	12.10.2012	ALLOWED	1777/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
154.	NA	CA NO 76/12	MS. SAROJ BAI.A VS MUKESH SHARMA	12.10.2012	DISMISSED	1778/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
155.	R0208182012	CA NO 144/12	CHAMAN LAL VS STATE	12.10.2012	DISPOSED OFF	1779/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
156.	R0209992012	CR NO 277/12	SH. RAKESH SHARMA VS STATE	12.10.2012	ALLOWED	1780/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
157.	R0209952012	CR NO 278/12	SH. RAKESH SHARMA VS STATE	12.10.2012	ALLOWED	1781/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
158.	R0209972012	CR NO 279/12	SH. RAKESH SHARMA VS STATE	12.10.2012	ALLOWED	1782/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
159.	R0209942012	CR NO 280/12	SH. RAKESH SHARMA VS STATE	12.10.2012	ALLOWED	1783/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
160.	R0216892012	CR NO 285/12	M/S KANCHAN EXIM P LTD. VS MR. DEEPAK PAUL	15.10.2012	ALLOWED	1784/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
161.	R0154062012	CA NO 117/12	KAMLESH KUMAR VS STATE	15.10.2012	DISPOSED OFF	1785/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
162.	R0184262012	CR NO 235/12	VINOD KUMAR SIKKA VS P.K INDUSTRIES	15.10.2012	ALLOWED	1786/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
163.	R0236032012	CR NO 302/12	ASHOK AGGARWAL VS SATISH KUMAR	16.10.2012	DISMISSED	1788/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
164.	R0067642012	CA NO 72/12	STATE VS S J N MURTHI AYYAR	16.10.2012	ALLOWED	1789/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
165.	R0255652012	CR NO 315/12	ASI TULSI RAM VS STATE	16.10.2012	DISPOSED OFF	1790/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
166.	R0260452012	CR NO 324/12	JAYANT KUMAR SAHOO VS STATE	17.10.2012	DISMISSED	1791/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
167.	R0236172012	CR NO 297/12	SARBARI SEN CHADHA VS ASHISH CHADHA	18.10.2012	DISPOSED OFF	1792/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

168.	R0258812012	CR NO 323/12	SGH. BALJEET SINGH VS STATE	18.10.2012	ALLOWED	1793/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
169.	R0261942012	CR NO 327/12	MADHU SUDAN VS STATE	18.10.2012	DISPOSED OFF	1794/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
170.	R0263492012	CA NO 173/12	SUBHASH CHAND VS KAMLESH	18.10.2012	DISPOSED OFF	1795/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
171.	R0263522012	CR NO 331/12	MAHESH YADAV VS STATE	18.10.2012	DISPOSED OFF	1796/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
172.	R0261952012	CR NO 329/12	SH. DAYA RAM VS STATE	18.10.2012	DISPOSED OFF	1797/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
173.	R0157852012	CR NO 200/12	DALIP KUMAR VS STATE	19.10.2012	DISPOSED OFF	1798/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
174.	R0024422012	CA NO 19/12	SATISH KUMAR VS STATE	19.10.2012	DISPOSED OFF	1799/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
175.	R0207692012	CR NO 273/12	M/S PARAMOUNT SURGIMED LTD VS STATE	19.10.2012	ALLOWED	1800/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
176.	R0264502012	TP(CRL) NO 29/12	YOGENDER VS STATE	19.10.2012	WITHDRAW	1801/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
177.	R0256862012	CA NO 166/12	VISHKARMA RADIOS VS STATE	20.10.2012	DISPOSED OFF	1802/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
178.	R0266882012	TP(CRL) NO 30/12	STATE VS SAHRAJ SINGH	20.10.2012	DISPOSED OFF	1803/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
179.	R0264572012	CR NO 332/12	SOM DEV GOYAL VS ARCHANA GOYAL	25.10.2012	DISPOSED OFF	1804/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
180.	R0203462012	CR NO 259/12	DEEPAK SINGH VS STATE	26.10.2012	DISMISSED	1805/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
181.	R0236932012	CR NO 298/12	M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE	26.10.2012	ALLOWED	1806/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
182.	R0236972012	CR NO 299/12	M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE	26.10.2012	ALLOWED	1807/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
183.	R0236952012	CR NO 300/12	M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE	26.10.2012	ALLOWED	1808/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
184.	R0236962012	CR NO 301/12	M/S RADLAY METAL PRODUCTS PVT. LTD VS STATE	26.10.2012	ALLOWED	1809/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE

185.	R0014732012	CA NO 14/12	SARVESH CHARTURVEDI VS STATE	26.10.2012	DISMISSED	1810/F/2012	SH. R. K. GAUBA DISTRICT JUDGE /ASJ/SE
186.	R0270522012	CR NO 336/12	TAPESH KYAL VS SHREE SHYAM PULP & BOARD MILLS LTD	26.10.2012	DISPOSED OFF	1811/F/2012	SH. R. K. GAUBA DISTRICT JUDGE /ASJ/SE
187.	R0248152012	CR NO 305/12	SMT. SUMAN GOSWAMI VS SH. NEM SINGH	30.10.2012	WITHDRAW	1812/F/2012	SH. R. K. GAUBA DISTRICT JUDGE /ASJ/SE
188.	R0143612011	CA NO 59/11	AMARJEET VS STATE	31.10.2012	DISPOSED OFF	1813/F/2012	SH. R. K. GAUBA DISTRICT JUDGE /ASJ/SE
189.	R0020832009	CC NO 1292/07	BSES RAJDHANI POWER LTD VS DEVENDER BHALLA	02.07.2012	CONVICTED	1845/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
190.	R0179272012	B A NO 3324/12	OM PRAKASH & ETC VS STATE	24.07.2012	ALLOWED	1860/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
191.	NA	B A NO 3523/12	BSES RAJDHANI POWER LTD VS SADDAM	23.07.2012	ALLOWED	1861/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
192.	R0164012012	B A NO 3203/12	SUBHASH & ETC VS STATE	17.07.2012	DISPOSED OFF	1862/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
193.	R0319812009	C C NO 160/08	BSES RAJDHANI POWER LTD VS JAGAT SINGHAL	09.07.2012	AQUITTED	1857/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
194.	R0048892009	C C NO 388/08	BSES RAJDHANI POWER LTD VS RAM PHOOL	16.07.2012	CONVICTED	1863/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
195.	NA	B A NO 2681/12	COL. S. MOHAN VS STATE	03.07.2012	DISPOSED OFF	1065/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
196.	R0937952008	C C NO 467/08	BSES RAJDHANI POWER LTD VS SAGAR	13.07.2012	AQUITTED	1874/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
197.	R0000412009	C C NO 440/08	BSES RAJDHANI POWER LTD VS JANAK RAJ	18.08.2012	CONVICTED	1914/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
198.	R0300302009	C C NO 330/09	BSES RAJDHANI POWER LTD VS ZEESHAN KHAN	23.08.2012	AQUITTAL	1916/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
199.	R0294872009	C C NO 506/09	BSES RAJDHANI POWER LTD VS M/S ZUCHER MAC ENGG. & ETC	23.08.2012	AQUITTED	1917/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
200.	R0008782010	C C NO 534/09	BSES RAJDHANI POWER LTD VS SMT. NABNITA SARKAR	23.08.2012	AQUITTED	1918/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
201.	R0017122009	C C NO 479/09	BSES RAJDHANI POWER LTD VS SUDHA TYAGI	20.08.2008	AQUITTED	1937/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH

202.	R0933102008	C. C. NO 93/08	BSES RAJDHANI POWER LTD VS GOVERDHAN RAI	20.09.2012	AQUITTAL	1944/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
203.	R0235952012	B A NO 4116/12	RAM PAL VS BSES RAJDHANI POWER LTD	21.09.2012	DISPOSED OFF	1949/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
204.	R0237742012	B A NO 4163/12	VIMAL VS STATE	29.09.2012	DISPOSED OFF	1964/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
205.	R0410292009	C C NO 1086/07	BSES RAJDHANI POWER LTD VS ANIL	10.04.2012	CONVICTED	1966/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
206.	R0149262012	C A NO 60/12	GOPAL VS STATE	01.12.2012	DISPOSED OFF	1967/F/2012	SH. M.K NAGPAL JUDGE /ASJ
207.	R0325332012	C R NO 60/12	EKTA SENGHERA VS STATE	24.12.2012	DISMISSED	1968/F/2012	SH. M.K NAGPAL JUDGE /ASJ
208.	R0005482009	C C NO 526/08	BSES RAJDHANI POWER LTD VS MOHD. NASIM	01.10.2012	AQUITTED	1971/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
209.	R0102802011	C R NO 154/12	TEJ PAL SINGH VS JASMINE CHADHA	14.12.2012	DISMISSED	2013/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
210.	R0946362008	C C NO 348/08	BSES RAJDHANI POWER LTD VS SONU	05.10.2012	AQUITTAL	1973/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
211.	R0196342012	C A NO 177/12	RAHUL JAIN VS MANISHA JAIN	01.11.2012	SET- ASIDE	1996/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
212.	R0241222012	C R NO 188/12	TARUN CHAWLA ETC VS KAILASH KR. HOTWANI	06.11.2012	ALLOWED	1998/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
213.	R0241232012	C R NO 189/12	TARUN CHAWLA ETC VS MAHESH KR. HOTWANI	06.11.2012	ALLOWED	1999/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
214.	R0263482012	C A NO 197/12	RANI VS STATE	07.11.2012	DISPOSED OFF	2000/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
215.	R0266742012	C A NO 200/12	SHAHRAKH VS STATE	09.11.2012	DISPOSED OFF	2001/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
216.	R0002372009	C C NO 480/08	BSES RAJDHANI POWER LTD VS MANU DEVI & ETC	15.10.2012	AQUITTAL	1983/F/2012	SH. NAROTTAM KAUSHAL /ASJ/SOUTH
217.	R0220532012	C A NO 182/12	KALIM AHMED KHAN VS SMT. SUBUHI KHAN	23.11.2012	DISMISSED	2003/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE
218.	R0228932012	C A NO 187/12	NISHITHA MANSUKHANI VS MANISH MANSUKHANI	09.11.2012	DISMISSED	2002/F/2012	SH. AJAY KUMAR JAIN /ASJ/SE

219.	R0297572012	CA NO 207/12	M/S CHEMICAL BROTHERS VS DR. S. K. GOGIA	30.11.2012	DISMISSED	2004/F/2012	SH. AJAY KUMAR JAIN ASI/SE
220.	R0273592012	CR NO 196/12	GOVIND VERMA ETC VS STATE	04.12.2012	SET- ASIDE	2005/F/2012	SH. AJAY KUMAR JAIN ASI/SE
221.	R0139952012	CR NO 152/12	PAWAN BHARDWAJ VS STATE	05.12.2012	SET- ASIDE	2006/F/2012	SH. AJAY KUMAR JAIN ASI/SE
222.	R0131892012	CR NO 150/12	SANJAY KAPOOR VS STATE	05.12.2012	SET- ASIDE	2007/F/2012	SH. AJAY KUMAR JAIN ASI/SE
223.	R0241452012	CR NO 190/12	SATVIR VS STATE	06.12.2012	ALLOWED	2008/F/2012	SH. AJAY KUMAR JAIN ASI/SE
224.	R0278592012	CR NO 199/12	SANJAY GAMBHIR VS STATE	12.12.2012	DISMISSED	2009/F/2012	SH. AJAY KUMAR JAIN ASI/SE
225.	R0216002011	CA NO 100/11	MANISH SINHA VS SURUCHI	11.12.2012	DISMISSED	2010/F/2012	SH. AJAY KUMAR JAIN ASI/SE
226.	R0290892012	CA NO 204/12	VAKIL VBS STATE	13.12.2012	DISPOSED OFF	2011/F/2012	SH. AJAY KUMAR JAIN ASI/SE
227.	R0084052011	CR NO 155/12	JASMINE CHADHA VS TEJPAL SINGH	14.12.2012	DISMISSED	2012/F/2012	SH. AJAY KUMAR JAIN ASI/SE
228.	R0064002011	CA NO 154/12	TEJ PAL SINGH VS JASMINE CHADHA	14.12.2012	DISMISSED	2014/F/2012	SH. AJAY KUMAR JAIN ASI/SE
229.	R0084062011	CA NO 155/12	JASMINE NAGPAL VS TEJ PAL SINGH	14.12.2012	DISMISSED	2015/F/2012	SH. AJAY KUMAR JAIN ASI/SE
230.	R0300182012	CR NO 204/12	WAZIR AHMED KHAN VS STATE	15.12.2012	DISMISSED	2016/F/2012	SH. AJAY KUMAR JAIN ASI/SE
231.	R0300162012	CR NO 205/12	GARUN KR. CHATURVEDI VS STATE	15.12.2012	DISMISSED	2017/F/2012	SH. AJAY KUMAR JAIN ASI/SE
232.	R0225452012	CR NO 174/12	KAWALJEET SINGH VS PRASHANT ARORA	18.12.2012	ALLOWED	2018/F/2012	SH. AJAY KUMAR JAIN ASI/SE
233.	R0225462012	CR NO 178/12	KAWALJEET SINGH VS VIVEK ARORA	18/12/2012	ALLOWED	2019/F/2012	SH. AJAY KUMAR JAIN ASI/SE
234.	R0305812012	CR NO 208/12	RAMESH CHAND AGGARWAL VS STATE	19/12/2012	DISMISSED	2020/F/2012	SH. AJAY KUMAR JAIN ASI/SE
235.	R0218232012	CR NO 172/12	M/S LILIPUT KIDSWEAR VS STATE & ANR.	21.12.2012	DISMISSED	2021/F/2012	SH. AJAY KUMAR JAIN ASI/SE

236.	R0196302012	C A NO 176/12	GANESH SINGH VS STATE	21.12.2012	DISMISSED	2022/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
237.	R0218292012	C R NO 171/12	KAWALJIT SINGH DHILLON VS STATE & ANR	21.12.2012	DISMISSED	2023/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
238.	R0262452012	C A NO 196/12	MAMTA VS STATE	07.11.2012	DISPOSED OFF	2024/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
239.	R0263502012	C A NO 198/12	MEERA @ RAM DEI VS STATE	07.11.2012	DISPOSED OFF	2025/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
240.	R0266402012	C A NO 199/12	DALIP VS STATE	07.11.2012	DISPOSED OFF	2026/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
241.	R0131832012	C R NO 151/12	ASMITA SHARMA & ANR. VS STATE	07/09.2012	DISMISSED	2027/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
242.	NA	C A NO 25/11	PRIYA INTERCONTINENTAL PVT. LTD. VS SOMEX INTERNATIONAL	05.11.2012	DISPOSED OFF	2028/F/2012	SH. YOGESH KHANNA ASJ/S
243.	NA	R.T.I APPEAL NO 15/11	SURESH VS P.L.O., SAKET	29.11.2012	DISMISSED	2029/F/2012	SH. YOGESH KHANNA ASJ/S
244.	NA	MISC. APPLICATION	RAVI KUMAR @ MANGOO VS THE STATE	29.11.2012	DISMISSED	2030/F/2012	SH. YOGESH KHANNA ASJ/S
245.	NA	C R NO 56/12	STATE VS KULVINDER SINGH ETC	05.11.2012	DISMISSED	2031/F/2012	SH. YOGESH KHANNA ASJ/S
246.	NA	C R NO 77/12	MAHAVIR @ HARIPAL SINGH VS STATE (NCT OF DELHI)	19.11.2012	ALLOWED	2032/F/2012	SH. YOGESH KHANNA ASJ/S
247.	NA	C R NO 86/12	RAJESH VS THE STATE	30.11.2012	DISMISSED	2033/F/2012	SH. YOGESH KHANNA ASJ/S
248.	NA	C R NO 103/12	DANISH VS STATE	03.12.2012	DISPOSED OFF	2034/F/2012	SH. YOGESH KHANNA ASJ/S
249.	NA	C R NO 107/12	SARFRAJ VS STATE	03.12.2012	DISPOSED	2035/F/2012	SH. YOGESH KHANNA ASJ/S
250.	NA	C A NO 22/12	ROBIN KARAMCHANDANI VS THE STATE	04.12.2012	DISMISSED	2036/F/2012	SH. YOGESH KHANNA ASJ/S
251.	NA	C A NO 27/11	DHEERAJ SAINI VS THE STATE	05.12.2012	DISMISSED	2037/F/2012	SH. YOGESH KHANNA ASJ/S
252.	R085712008	C R NO 78/08	DEEPIKA SABHARWAL VS STATE OF NCT OF DELHI	10.12.2012	DISMISSED	2040/F/2012	SH. YOGESH KHANNA ASJ/S

253.	NA	C A NO 15/12	CT JAIVEER SINGH VS THE STATE	13.12.2012	DISMISSED	2041/F/2012	SH. YOGESH KHANNA ASJS
254.	NA	C R NO 72/12	N. L. YADAV VS THE STATE	15.12.2012	DISMISSED	2042/F/2012	SH. YOGESH KHANNA ASJS
255.	NA	C R NO 75/12	PRABODH VS PRAFUL VERMA	15.12.2012	DISMISSED	2043/F/2012	SH. YOGESH KHANNA ASJS
256.	NA	C R NO 76/12	PRABODH VS VIKASH	15.12.2012	DISMISSED	2044/F/2012	SH. YOGESH KHANNA ASJS
257.	R0287532012	R.T.I APPEAL NO 13/12	SWAMI JOINDER LAL SHARMA VS P.I.O SAKET	17.12.2012	DISMISSED	2045/F/2012	SH. YOGESH KHANNA ASJS
258.	R0254642012	C R NO 101/12	PRABODH VS VIKASH	19.12.2012	DISMISSED	2046/F/2012	SH. YOGESH KHANNA ASJS
259.	NA	C R NO 81/12	PRAVEEN KUMAR VS SHEKHAR SINGH	20.12.2012	DISMISSED	2047/F/2012	SH. YOGESH KHANNA ASJS
260.	NA	C R NO 82/12	MANISH KUMAR VS SHEKHAR SINGH	20.12.2012	DISMISSED	2048/F/2012	SH. YOGESH KHANNA ASJS
261.	NA	C R NO 83/12	AJAY KUMAR VS NARENDER KUMAR	21.12.2012	DISMISSED	2049/F/2012	SH. YOGESH KHANNA ASJS
262.	R0100422012	C A NO 06/12	E. VITTAL RAO VS LT. COL. (RETD) TRILOK CHAND PRABHAKAR	09.08.2012	DISMISSED	2050/F/2012	SH. RAJEEV BANSAL ASJS
263.	R0164062012	C A NO 13/12	HAKIMUDDIN VS STATE	09.11.2012	DISMISSED	2051/F/2012	SH. RAJEEV BANSAL ASJS
264.	R0043392012	C R NO 3/12	M/S ENVIROTECH OVERSEAS LTD VS STATE	16.11.2012	ALLOWED	2052/F/2012	SH. RAJEEV BANSAL ASJS
265.	R0023402012	C R NO 1/12	STATE VS VJAY KATARIA & ORS	16.11.2012	ALLOWED	2053/F/2012	SH. RAJEEV BANSAL ASJS
266.	R0204622012	C R NO 34/12	NARESH KHIER VS SDM & ORS	21.11.2012	ALLOWED	2054/F/2012	SH. RAJEEV BANSAL ASJS
267.	R0131582012	C A NO 8/12	DHARAMPAL VS STATE	26.11.2012	ALLOWED	2055/F/2012	SH. RAJEEV BANSAL ASJS
268.	R0171322012	C R NO 19/12	AMIT AGGARWAL VS STATE	29.11.2012	DISMISSED	2056/F/2012	SH. RAJEEV BANSAL ASJS
269.	R0295672012	C R NO 53/12	UG HOTELS & RESORTS LTD. & ORS VS M/S BUSINESS ASSOCIATES	29.11.2012	DISMISSED	2057/F/2012	SH. RAJEEV BANSAL ASJS

			(DELHI) PVT. LTD				
270.	R0295712012	C R NO 54/12	UG HOTELS & RESORTS LTD. & ORS VS M/S BUSINESS ASSOCIATES (DELHI) PVT. LTD	29.11.2012	DISMISSED	2058/F/2012	SH. RAJEEV BANSAL ASJ/S
271.	R0295702012	C R NO 56/12	UG HOTELS & RESORTS LTD. & ORS VS M/S BUSINESS ASSOCIATES (DELHI) PVT. LTD	29.11.2012	DISMISSED	2059/F/2012	SH. RAJEEV BANSAL ASJ/S
272.	R0152562012	C A NO 11/12	AJAY @ SONU VS STATE	01.12.2012	SET- ASIDE	2060/F/2012	SH. RAJEEV BANSAL ASJ/S
273.	R0233752012	C R NO 31/12	SMT. SHASHI KAKKAR VS SMT. SHASHI KANT & ORS.	05.12.2012	DISMISSED	2061/F/2012	SH. RAJEEV BANSAL ASJ/S
274.	R0261732012	C R NO 41/12	YOGINDER KUMAR VS STATE & ORS	06.12.2012	(DISMISSED AS WITHDRAWN)	2062/F/2012	SH. RAJEEV BANSAL ASJ/S
275.	R0298172012	C R NO 57/12	RAVINDER SINGH VS STATE & ORS	07.12.2012	(DISMISSED AS WITHDRAWN)	2063/F/2012	SH. RAJEEV BANSAL ASJ/S
276.	R0216272012	C A NO 17/12	RAHUL SINGHAL VS STATE	14.12.2012	DISMISSED	2064/F/2012	SH. RAJEEV BANSAL ASJ/S
277.	R00314002012	C A NO 24/12	SMT. REENA SHARMA VS SMT. SUSHILA DEVI & ORS	17.12.2012	(DISMISSED AS WITHDRAWN)	2065/F/2012	SH. RAJEEV BANSAL ASJ/S
278.	R0268112012	C A NO 176/12	VINOD KUMAR VS STATE	01.11.2012	DISPOSED OFF	2072/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
279.	R0267992012	C A NO 175/12	RAMESH VS STATE	01.11.2012	DISPOSED OFF	2073/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
280.	R02681152012	C A NO 177/12	SHYAM SUNDER VS STATE	01/11.2012	DISPOSED OFF	2074/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
281.	R0268172012	C A NO 178/12	REENA VS STATE	01/11.2012	DISPOSED OFF	2075/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
282.	R0268032012	C A NO 179/12	SANJAY VS STATE	01.11.2012	DISPOSED OFF	2076/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
283.	R0268042012	C A NO 180/12	R. KUMAR VS STATE	01.11.2012	DISPOSED OFF	2077/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
284.	R0268102012	C A NO 181/12	ABDUL RAHMAN VS STATE	01.11.2012	DISPOSED OFF	2078/F/2012	SH. R. K. GAUBA

285.	R0268072012	C A NO 182/12	SALIM VS STATE	01.11.2012	DISPOSED OFF	2079/F/2012	DJ & ASJ-1/C/SOUTH SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
286.	R0268012012	C A NO 183/12	PIYARA MINYA VS STATE	01.11.2012	DISPOSED OFF	2080/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
287.	R0268242012	C A NO 184/12	MAHENE DR GUPTA VS STATE	01.11.2012	DISPOSED OFF	2081/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
288.	R0268222012	C A NO 185/12	BUENDER VS STATE	01.11.2012	DISPOSED OFF	2082/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
289.	R0268002012	C A NO 186/12	VINOD KUMAR VS STATE	01.11.2012	DISPOSED OFF	2083/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
290.	R0268132012	C A NO 187/12	FAIZ MOHD VS STATE	01.11.2012	DISPOSED OFF	2084/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
291.	R0268072012	C A NO 188/12	SARVAN VS STATE	01.11.2012	DISPOSED OFF	2085/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
292.	R0268052012	C A NO 189/12	SATISH CHAND VS STATE	01.11.2012	DISPOSED OFF	2086/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
293.	R0268142012	C A NO 190/12	TAPAN VS STATE	01.11.2012	DISPOSED OFF	2087/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
294.	R0268122012	C A NO 191/12	MOFISH VS STATE	01.11.2012	DISPOSED OFF	2088/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
295.	R0268212012	C A NO 193/12	ASHOK KUMAR VS STATE	01.11.2012	DISPOSED OFF	2089/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
296.	R0268092012	C A NO 194/12	BAL KISHAN VS STATE	01.11.2012	DISPOSED OFF	2090/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
297.	R0268182012	C A NO 195/12	NIRMAL VS STATE	01.11.2012	DISPOSED OFF	2091/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
298.	R0268162012	C A NO 196/12	SAMSUDDIN VS STATE	01.11.2012	DISPOSED OFF	2092/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
299.	R0267912012	C A NO 197/12	BABLU VS STATE	01.11.2012	DISPOSED OFF	2093/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
300.	R0267952012	C A NO 201/12	MOHD. JAMEEL VS STATE	01.11.2012	DISPOSED OFF	2094/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
301.	R0267942012	C A NO 202/12	RAJESH VS STATE	01.11.2012	DISPOSED OFF	2095/F/2012	SH. R. K. GAUBA

302.	R0267932012	C A NO 203/12	SATRUJAL MEMAN VS STATE	01.11.2012	DISPOSED OFF	2096/F/2012	DJ & ASI-1/C/SOUTH SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
303.	R0269062012	C A NO 204/12	DAYA RAM @ MALA RAM VS STATE	01.11.2012	DISPOSED OFF	2097/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
304.	R0268082012	C A NO 205/12	MOHD. SALEEM VS STATE	01.11.2012	DISPOSED OFF	2098/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
305.	R0258382012	C R NO 322/12	MANOJ KANPAL VS STATE	01.11.2012	DISPOSED OFF	2099/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
306.	R0209082012	C R NO 282/12	RISHI VASHISHT VS SAURAV BAHDARI & ORS	02.11.2012	DISPOSED OFF	2100/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
307.	R0037012012	C A NO 29/12	SMT. RACHNA ARORA VS SH. RAVI ARORA & ORS	02.11.2012	DISPOSED OFF	2101/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
308.	R0275302012	C R NO 342/12	SHEELA VERMA VS RAJU VERMA	02.11.2012	DISPOSED OFF	2102/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
309.	R0261722012	C R NO 328/12	BIHUSHAN KUMAR VS STATE	05.11.2012	DISPOSED OFF	2103/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
310.	R0258132012	C R NO 321/12	M/S RAM KRISHAN KULWANT RAI AGENCIES LTD VS STATE	06.11.2012	ALLOWED	2104/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
311.	R0277412012	C R NO 346/12	KAILASH KR. DASS VS RAJEEV KUMAR	06.11.2012	DISPOSED OFF	2105/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
312.	R0044732012	C A NO 40/12	SANJEEV KUMAR VS STATE	06.11.2012	ALLOWED	2106/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
313.	R0044742012	C A NO 41/12	DEVENDER KUMAR VS STATE	06.11.2012	ALLOWED	2107/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
314.	R0278572012	C R NO 348/12	PARDEEP KUMAR BANSAL VS STATE	06.11.2012	DISPOSED OFF	2108/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
315.	R0279732012	TP-CRL NO 31/12	RAKESH CHAND MAHESHWARI VS ASAD RAZA ZAIDI & ANR	07.11.2012	DISPOSED OFF	2109/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
316.	R0262482012	C A NO 174/12	OM PRAKASH SHARMA & ORS VS STATE	07.11.2012	DISPOSED OFF	2110/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
317.	R0255462012	C R NO 316/12	VIKASH MISHRA VS M/S APSOM INFOTEX LTD	08.11.2012	ALLOWED	2112/F/2012	SH. R. K. GAUBA DJ & ASI-1/C/SOUTH
318.	R0273342012	M NO 23/12	SALIM HUSSAIN VS STATE	16.11.2012	DISPOSED OFF	2114/F/2012	SH. R. K. GAUBA

319.	R0282962012	C R NO 356/12	SALEEM KHAN VS STATE & ANR	16.11.2012	DISPOSED OFF	2115/F/2012	DJ & ASJ-1/C/SOUTH SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
320.	R0284192012	C R NO 359/12	SANJAY KUMAR VS STATE	17.11.2012	DISPOSED OFF	2116/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
321.	R0284142012	C R NO 358/12	VIJAY KUMAR BANSAL VS STATE	17.11.2012	DISPOSED OFF	2117/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
322.	R0273332012	M NO 24/12	SHIKHA MATHUR VS ANIL BAHADUR MATHUR	19.11.2012	DISPOSED OFF	2118/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
323.	R0276672012	C R NO 345/12	SH. SARWAN KUMAR VS SMT AARTI	21.11.2012	DISPOSED OFF	2119/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
324.	NA	C R NO 362/12	M/S AJAY COMMUNICATION	21.11.2012	DISPOSED OFF	2120/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
325.	R0278582012	C R NO 349/12	DILOROMA ABDURAHMONO VS STATE	26.11.2012	DISPOSED OFF	2123/F/2012	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
326.	R0262532012	CR NO 330/12	BALDEV RAJ WADHWA VS STATE	29.11.2012	ALLOWED	2124/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
327.	R0297562012	CA NO 232/12	M/S A R AIRWAYS P. LTD VS AMAN AGGARWAL	30.11.2012	DISPOSED OFF	2125/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
328.	R0305382012	M NO 27/12	ANIL BAHADUR MATHUR VS SHIKHA MATHUR	03.12.2012	DISPOSED OFF	2126/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
329.	R0298962012	CR NO 373/12	KARAN TIWARI VS STATE	03.12.2012	DISPOSED OFF	2127/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
330.	R0031092012	CA NO 25/12	JASMA GAYATRI BATRA VS STATE	06.12.2012	ALLOWED	2128/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
331.	R0305872012	CR NO 374/12	CHANDAN RAMAMURTHI VS KAILASH AGGARWAL	10.12.2012	DISPOSED OFF	2130/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
332.	R0315592012	CA NO 240/12	PYARE LAL VS STATE	18.12.2012	DISPOSED OFF	2131/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
333.	R0046632012	CA NO 11/12	M/S MAPLE INDUSTRIES VS MD. SAMEED	19.10.2012	DISMISSED	2132/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
334.	R0118132012	CA NO 26/12	VIRENDER KUMAR VS SHANTA BAGGA	19.11.2012	ALLOWED	2133/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
335.	R0284182012	CR NO 56/12	MANOJ GAUTAM VS KANHAIYA	20.11.2012	ALLOWED	2134/F/2012	SH. RAJENDER KUMAR

			LAL GAUTAM				SHASTRI /ASJ/SOUTH EAST
336.	R0272732012	CR NO 55/12	SHAMIM AKHTAR VS STATE	01.12.2012	DISMISSED	2135/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
337.	R0065642012	CR NO 07/12	RAJNI DEVI VS STATE	04.12.2012	DISMISSED	2136/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
338.	NA	CR NO 44/12	TARUN KUMAR VS JAGMOHAN SINGH KALRA	06.12.2012	WITHDRAW	2137/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
339.	NA	CR NO 41/12	TARUN KUMAR VS JAGMOHAN SINGH KALRA	06.12.2012	WITHDRAW	2138/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
340.	NA	CR NO 60/12	M/S AJAY COMMUNICATION VS M/S TELEMAR COMMUNICATION	10.12.2012	DISMISSED	2139/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
341.	NA	CR NO 62/12	SATISH SHARMA VS STATE	13.12.2012	DISMISSED	2140/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
342.	NA	CR NO 51/12	M.K. TAYAGI VS STATE	14.12.2012	DISMISSED	2141/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
343.	NA	CA NO 73/12	M/S TARGET INC. VS ZENITH FABRIC INDIA	15.12.2012	DISMISSED	2142/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
344.	NA	CA NO 71/12	M/S TARGET INC. VS ZENITH FABRIC INDIA	15.12.2012	DISMISSED	2143/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
345.	NA	CA NO 72/12	M/S TARGET INC. VS ZENITH FABRIC INDIA	15.12.2012	DISMISSED	2144/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
346.	NA	CA NO 70/12	M/S TARGET INC. VS ZENITH FABRIC INDIA	15.12.2012	DISMISSED	2145/F/2012	SH. RAJENDER KUMAR SHASTRI /ASJ/SOUTH EAST
347.	R0229312012	C A NO 62/12	FARHAT NAZ VS MD. KHATEEB	20.12.2012	DISMISSED	2146/F/2012	SH. RAJENDER KUMAR SHASTRI ASJ/SE
348.	NA	C R NO 64/12	SATENDER KUMAR VS STATE	21.12.2012	DISMISSED	2147/F/2012	SH. RAJENDER KUMAR SHASTRI ASJ/SE
349.	R0272412012	C A NO 202/12	GURVINDER SINGH BALI VS SWEETY SINGH	21.12.2012	DISPOSED OFF	2148/F/2012	SH. AJAY KUMAR JAIN ASJ/SE
350.	R0028462012	C R NO 13/12	BHAVUK SAHNI VS D. K GUPTA ORS	15.10.2012	DISMISSED	2150/F/2012	SH. ATUL KUMAR GARG ASJ/S
351.	R0250802012	C R NO 56/12	NARAIN LAL VS BABLI DEVI	06.10.2012	WITHDRAWN	2151/F/2012	SH. ATUL KUMAR GARG ASJ/S
352.	R0194952012	C A NO 24/12	VED PARKASH VS STATE	15.10.2012	ALLOWED	2152/F/2012	SH. ATUL KUMAR GARG

353.	R008652011	C R NO 31/11	CHANDER PRABHAR VS STATE	15.10.2012	DISMISSED	2153/F/2012	ASJ/S SH. ATUL KUMAR GARG ASJ/S
354.	R000812011	C R NO 23/11	MONICA BHAGAT VS STATE	15.10.2012	DISMISSED	2154/F/2012	SH. ATUL KUMAR GARG ASJ/S
355.	R0253862012	C R NO 57/12	MOHINDER SINGH VS JAANG BHADUR	16.10.2012	DISMISSED	2155/F/2012	SH. ATUL KUMAR GARG ASJ/S
356.	R0253862012	C A NO 29/12	MAHENDER SINGH VS STATE	16.10.2012	DISMISSED	2156/F/2012	SH. ATUL KUMAR GARG ASJ/S
357.	R0025442011	C A NO 11/11	AJIT SINGH ORS VS STATE	17.10.2012	ALLOWED	2157/F/2012	SH. ATUL KUMAR GARG ASJ/S
358.	R0247082011	C R NO 59/11	SANJAY KRIPALNI VS STATE	01.11.2012	WITHDRAWN	2160/F/2012	SH. ATUL KUMAR GARG ASJ/S
359.	R0235072012	C R NO 51/12	TAEHTREK INDIA VS SUPER RELIGARE	09.11.2012	ALLOWED	2161/F/2012	SH. ATUL KUMAR GARG ASJ/S
360.	R02354092012	C R NO 50/12	TECHTREK INDIA LTD VS SUPER RELIGARE	09.11.2012	ALLOWED	2162/F/2012	SH. ATUL KUMAR GARG ASJ/S
361.	R0235082012	C R NO 49/12	TAEHTREK INDIA VS SUPER RELIGARE	09.11.2012	ALLOWED	2163/F/2012	SH. ATUL KUMAR GARG ASJ/S
362.	R0261842012	C R NO 59/12	U. G HOTEL & RESORTS VS HARMEET GHAI	09.11.2012	SET- ASIDE	2164/F/2012	SH. ATUL KUMAR GARG ASJ/S
363.	R0261827012	C R NO 58/12	U. G HOTEL & RESORTS VS HARMEET GHAI	09.11.2012	SET- ASIDE	2165/F/2012	SH. ATUL KUMAR GARG ASJ/S
364.	R0279722012	C A NO 30/12	GOLU & ANR. VS STATE	17.11.2012	DISMISSED	2166/F/2012	SH. ATUL KUMAR GARG ASJ/S
365.	R0239652012	C A NO 28/12	RAHISUDDIN VS STATE	20.11.2012	DISMISSED	2167/F/2012	SH. ATUL KUMAR GARG ASJ/S
366.	R0285752012	C R NO 61/12	VISHNU KUMAR SUREKHA VS VIR SINGH	24.11.2012	ALLOWED	2168/F/2012	SH. ATUL KUMAR GARG ASJ/S
367.	R0246342012	C R NO 54/12	STATE VS SURENDER PAL	24.11.2012	DISMISSED	2169/F/2012	SH. ATUL KUMAR GARG ASJ/S
368.	R028512012	C A NO 31/12	VARUN KAKKAR VS BITHI ROHTAGI	24.11.2012	ALLOWED	2170/F/2012	SH. ATUL KUMAR GARG ASJ/S
369.	R0288442012	C A NO 32/12	VARUN KAKKAR VS BITHI	24.11.2012	ALLOWED	2171/F/2012	SH. ATUL KUMAR GARG

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370	R0294862012	C R NO 62/12	ROIITAGI BRAHEM ARENIA VS STATE	07.12.2012	DISMISSED	2172/F/2012	ASJS SH. ATUL KUMAR GARG ASJS
371.	R0293222012	C A NO 32/12	ABDUL HALIM VS STATE	12.12.2012	DISMISSED	2173/F/2012	SH. ATUL KUMAR GARG ASJS
372.	R0308672012	C R NO 69/12	TIRATH SINGH VS STATE	15.12.2012	DISMISSED	2174/F/2012	SH. ATUL KUMAR GARG ASJS
373.	R0091652013	CR NO 67/12	DR, KAMAL KISHORE VS STATE	15.12.2012	DISMISSED	2175/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
374.	R0249422012	CR NO 55/12	MUKESH KUMAR VS STATE	15.12.2012	DISMISSED	2176/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
375.	R0309112012	CA NO 36/12	SAHABUDDIN VS STATE	17.12.2012	DISMISSED	2177/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
376.	R0309002012	CR NO 68/12	RAJENDER SINGH VS STATE	17.12.2012	DISMISSED	2178/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
377.	R0305982012	CR NO 66/12	DEVENDER SINGH VS STATE	17.12.2012	DISMISSED	2179/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
378.	R0309142012	CA NO 35/12	RAMU VS STATE	13.12.2012	DISPOSED OFF	2180/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
379.	R0279422012	CR NO 60/12	MANOJ PATHAK VS STATE	22.12.2012	DISMISSED	2181/F/2012	SH. ATUL KUMAR GARG /ASJ/SOUTH
380.	R0153352012	CR NO 46/12	VJJEY KUMAR SHARMA VS SUDESH SHARMA	08.11.2012	DISPOSED OFF	2203/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
381.	R0145632012	CA NO 35/12	RAJENDER JOHAR VS REKHA	19.11.2012	DISMISSED	2204/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
382.	R0267882012	CR NO 60/12	PANCHSHEEL BUILDTECH PVT. LTD VS STATE	21.11.2012	DISPOSED OFF	2205/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
383.	R0308292011	CR NO 60/11	HAVELLS INDIA VS SMART ELECTICAL AGENCIES	22.11.2012	ALLOWWED	2206/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
384.	R0221132012	CR NO 49/12	SMT SHAKUNTALA VS STATE	23.11.2012	DISMISSED	2207/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
385.	R0274182012	CR NO 62/12	GAURAV KUMAR VS AMIT GURTU	23.11.2012	ALLOWED	2208/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
386.	R0248292012	CA NO 45/12	MUKUND SWARUP VS STATE	26.11.2012	DISMISSED	2209/F/2012	SH. VINAY KUMAR

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387.	R004/502012	CR NO 15/12	R.R.K TIWARI VS STATE	29.11.2012	DISPOSED OFF	2210/F/2012	KHANNA/ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE
388.	R0259092012	CR NO 58/12	TARUN KUMAR VS JANAK SINGH	30.11.2012	DISMISSED	2211/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
389.	R0259102012	CR NO 56/12	TARUN KUMAR VS JANAK SINGH	30.11.2012	DISMISSED	2212/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
390.	R0259112012	C R NO 57/12	TARUN KUMAR VS JANAK SINGH	30.11.2012	DISMISSED	2213/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
391.	R0241722012	C R NO 53/12	STATE VS GURBJAJAN SINGH	30.11.2012	DISMISSED	2214/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
392.	R0222632012	CR NO 50/12	O.P. SUKHJA VS STATE	30.11.2012	ALLOWED	2215/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
393.	R03037122012	CR NO 67/12	MURTI DEVI VS STATE	06.12.2012	DISPOSED OFF	2216/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
394.	R0057752012	CR NO 18/12	STATE VS NITIN MATHUR	11.12.2012	DISMISSED	2217/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
395.	NA	CA NO 44/12	HINDUSTAN ALLOY FORGINGS CASTINGS PVT. LTD. VS STATE	17.12.2012	DISPOSED OFF	2218/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
396.	R0247862012	CR NO 55/12	K.S DHILLON VS SIFY TECHNOLOGY PVT. LTD	17.12.2012	DISMISSED	2219/F/2012	SH.V.K. KHANNA / ASJ-04/SE
397.	R0301432012	CR NO 66/12	DHANRAJ AGGARWAL VS STATE	19.12.2012	DISMISSED	2220/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
398.	R0253942011	CA NO 09/12	ALKA VERMA VS STATE	19.12.2012	DISPOSED OFF	2221/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
399.	R0253942011	CA NO 22/11	RAJESH VERMA VS ALKA VERMA	19.12.2012	DISPOSED OFF	2222/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
400.	R039152012	CA NO 48/12	VED@BED RAM VS STATE	19.12.2012	DISPOSED OFF	2223/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
401.	R0312802012	CR NO 79/12	NAFTOGAZ INDIA PVT. VS TECPRO ENGINEERS PVT LTD	19.12.2012	DISPOSED OFF	2224/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
402.	R0303822012	CR NO 69/12	SANJAY GANDHI ANIMAL CARE CENTRE VS STATE	21.12.2012	DISMISSED	2225/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
403.	NA	CA NO 15/10	VIVAN MEHRA VS STATE	30.03.2012	SET ASIDE	2383/F/2012	SH. YOGESH KHANNA/ ASJ-02

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404.	R0017532009	CC NO 550/08	BSES RAJDHANI POWER LTD. Vs MUHD. SALIM	10.12.2012	CONVICTED	2385/F/2012	SOUTH SH. NAROTTAM KAUSHAL/ASJ/SOUTH
405.	R0371512005	CR NO 27/05	TARA CHAND VS STATE	01.03.2012	DISMISSED	2387/F/2012	MS. R. KIRAN NATH, ASJ-01, SOUTH
406.	R0123442011	CR NO 31/11	NOOR MOHAMMAD VS STATE	16.03.2012	DISMISSED	2389/F/2012	MS. R. KIRAN NATH, ASJ-01, SOUTH
407.	R0152242010	CR NO 86/10	J.B. ASSOCIATES VS STATE	05.05.2012	DISMISSED	2390/F/2012	MS. R. KIRAN NATH, ASJ-01, SOUTH
408.	R0029072012	CR NO 04/12	ANAND NAWANI VS SADGUNA BEN	07.05.2012	SET ASIDE	2391/F/2012	MS. R. KIRAN NATH, ASJ-01, SOUTH
409.	R0239612012	CR NO 06/12	MANOJ VS MANMOHAN SINGH & OTHERS	10.10.2012	DISPOSED	2392/F/2012	SH.GULSHAN KUMAR/ASJ/SOUTH
410.	R0191332012	CA NO 03/12	SUMIT MITTAL VS STATE	31.10.2012	SET ASIDE	2393/F/2012	SH.GULSHAN KUMAR/ASJ/SOUTH